

[Mr. Speaker]

invidious distinction. I am leaving it to the hon. Minister himself to choose.

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): Any hon. Member. If 100 hon. Members come and see, it will be difficult. Any one or two or four or five or six Members who wish can come. There is no question of choosing and picking them out.

Mr. Speaker: Why should it be said, "I am willing to show these contracts confidentially to any hon. Member whom the Speaker might be pleased to nominate for this purpose". I do not want to undertake this responsibility.

Shri Jawaharlal Nehru: It is not nomination: any name coming to us through you. There is no responsibility.

Mr. Speaker: I will pass on all those names that are sent to me.

Shri Bimal Ghose (Barrackpore): This statement may be circulated to all the Members.

Mr. Speaker: A copy of the statement will be circulated to all hon. Members.

12:26 hrs.

BUSINESS OF THE HOUSE

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): With your permission, Sir, I rise to announce that Government Business in this House for the week commencing 8th December, 1958, will consist of:—

(1) Discussion on the International Situation and the policy of the Government of India in relation thereto, on a motion to be moved by the Prime Minister.

- (2) Any items of business carried over from today's Order Paper.
- (3) Discussion on and voting of Demands for Excess Grants (Railways) for 1955-56 and 1956-57.
- (4) Consideration and passing of—
 - (i) The Delhi Rent Control Bill, 1958, as reported by the Joint Committee.
 - (ii) The Workmen's Compensation (Amendment) Bill, 1958, as passed by Rajya Sabha.
- (5) Discussion on the Fourth Annual Report of the Organisation and Methods Division for the year 1957-58 at 2.30 P.M. on Tuesday, the 9th December, 1958, on a motion to be moved by Shri Harish Chandra Mathur and others.

12:27 hrs.

MOTION RE: RESENT TRENDS IN THE EXPORT TRADE—contd.

Mr. Speaker: The House will now proceed with the further discussion of the following motion moved by Shri Lal Bahadur Shastri on the 3rd December, 1958, namely:—

"That the present trends in the export trade of India and the state of the textile industry which contributes materially to that trade, be taken into consideration."

Shri Lal Bahadur Shastri may kindly continue his speech.

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri): Sir, I was referring the other day